

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(41) C.P.-55/241-242/(MB)/2016

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 11.09.2018

NAME OF THE PARTIES: Lalit Lahoti & Anr.
V/s
Madhu Corporate Park Ltd.

SECTION OF THE COMPANIES ACT: 241-242

ORDER

1. The Learned Representatives of both the sides are present.
2. On request of Learned Counsel of the Petitioner CP 55 alongwith MA 1021/2018(listed as CP 558 of 2017) is adjourned to **25.10.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

11.09.2018.
HHS